

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1775  
ANSWERED ON:01.08.2003  
DEMAND FOR VANASPATI  
V. VETRISELVAN

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the demand for vanaspati is in excess of its production and supply;
- (b) if so, the actual demand, production and supply of vanaspati during each of the last three years; and
- (c) the steps being taken by the Government to meet the increasing demand?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( SREENIVASA PRASAD )

(a)&(b): Demand for vanaspati has not been separately assessed. The total availability of vanaspati has been as under:-

(Qty. in lakh MTs)

Year (Apr.-Mar.) Total supply

2000-01	14.76
2001-02	13.50
2002-03	13.92

(c): Some of the steps taken by the Govt. to meet the demand of vanaspati are as under:-

- (i) Import of edible oils has been allowed in OGL to facilitate raw material availability to the vanaspati units.
- (ii) Under Indo-Nepal Treaty of Trade, one lakh MTs of vanaspati can be imported free of custom duty.